

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

7. I.A. 375/2021

I.A. 47/2021

I.A. 15/2021

I.A. 1609/2020

I.A. 1241/2020

IN

C.P.(IB)-3753(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: Malharshanti Enterprises

V/s

Can Enterprises Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Both sides present for physical hearing.

I.A. 47/2021

Heard the arguments on both sides at length in I.A. 47/2021 and **order is reserved.**

Both sides are directed to file written submissions within two days from today.

List other pending applications on **14.10.2022** for hearing.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)